

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **24.03.2021 at 2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/1262/IB/2020 IN IBA/1045/2019 & IBA/1169/2019
NAME OF PETITIONER : B Parameshwara Udpa (RP), M/s Easun Reyrolle Ltd
NAME OF RESPONDENT :
SECTION : 60(5) & 12 Of IBC 2016 R/w Regulation 40C Of IBBI

ORDER

Learned Counsel for Applicant Mr. B. Dhanaraj is present through video conferencing platform and seeks for exclusion of time.

Learned Counsel for Applicant represents that today i.e., 24.03.2021 an additional typed set in SR No.1621 has been filed. However, the same is not available in the record. It is also required to be noted that filing of additional documents just before the hearing is not conducive for taking up the matter on the date when the matter is listed and in the circumstances the Additional documents which are required to be filed, are to be only with the leave of this Tribunal and sufficiently in advance so that the same can be updated and brought before this Tribunal at the time of hearing for its consideration by this Tribunal.

In the circumstances, we are constrained to adjourn this matter to **09.04.2021** for updating the file with the Additional Documents.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

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-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

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